

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.**

(ORDERS OF THE GOVERNOR)

NOTIFICATION

Dated Shillong, the 1st September, 2015.

No. LJ (A) 272/78/Pt.IV/171—The Governor of Meghalaya is pleased to appoint Shri Banshantylli Khyriem as Panel Advocate in the High Court of Meghalaya for a period of 1(one) year with immediate effect and until further orders whichever is earlier. Shri Banshantylli Khyriem as Panel Advocate will receive notices from and appear and take all steps as may be necessary before the Hon'ble Court on behalf of the State of Meghalaya.



(L.M. Sangma),
Special Secretary to the Govt. of Meghalaya,
Law Department.

Memo No.LJ (A) 272/78/Pt.IV/171-A

Dated Shillong, the 1st September, 2015.

Copy forwarded :-

1. The Accountant General (A &E), Meghalaya, Shillong.
2. The Registrar General, High Court of Meghalaya, Shillong-793001
3. The Advocate General, Meghalaya, High Court of Meghalaya, Shillong.
4. The Addl. Advocate General, High Court of Meghalaya, Shillong.
6. Shri Banshantylli Khyriem Panel Advocate.
7. The Director of Printing & Stationery, Meghalaya, Shillong for favour of publication of the notification in the next issue of the Meghalaya Gazette.
8. The Treasury Officer, Shillong North/South.
9. Secretary High Court Bar Association.
10. Law (B) Department.
10. D.E.O. Law Department.
11. Guard file.

By order etc.,



Special Secretary to the Govt. of Meghalaya,
Law Department.

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